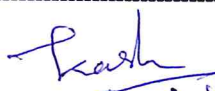


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

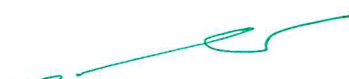
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.183/BB/2017	-	For filing addl. information	252(3)	Tejjas Incence Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	PRAKASH.M 9900943754	Petitioner, Tejjas Incence Pvt Ltd.	

ORDER

Counsel for Petitioner is present. He reported that, he has complied the office objections. He requested the Tribunal to order notice to ROC. Issue notice to ROC. Registry to prepare notice and Petitioner Counsel to collect the notice from registry and to serve it on ROC. List it on 14/12/2017.


Member (T)


Member (J)